

बराबर नहीं होता। पूरक सिक्के प्रयुक्त संयुक्तता के सिक्के, जैसा कि उन्हें आमतौर पर कहा जाता है, बहुत ही ज्यादा अच्छी किस्म के सिक्के होते हैं जिनको प्रलग प्रलग खास तौर पर तैयार किए गए कोरे सिक्कों (ब्लैक) तथा बहुत ज्यादा पालिश वाली डाइयों की सहायता से तैयार किया जाता है और बिज्ञापन के अनुसार निर्धारित एक खास अवधि में टकसाल को मिलने वाले आर्डरों के आधार पर ही जारी किया जाता है। इसलिए इन सिक्कों का मूल्य, इनके प्रकृत मूल्य से कहीं ज्यादा होता है।

(ग) तथा (घ). इस प्रकार के सिक्के एक निर्धारित अवधि में प्राप्त आर्डरों के अनुसार बनाए जाते हैं और चूँकि वे वाद में नहीं बनाए जाते, इसलिए "दुर्लभ" होने के नाते उनका मूल्य बढ़ जाता है और उनको वाद में भी और ज्यादा ऊँची कीमत पर बेचा जा सकता है। इस रिवाज पर पावंदी लगाना जहरी नहीं है क्योंकि इन सिक्कों को सिक्का संग्रह संबंधी आवश्यक महत्व वाद में ही प्राप्त होता है।

Amount Advanced by I.D.B.I. to Industries in Rajasthan

6226. SHRI BHANU KUMAR SHASTRI: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) the total amount advanced by the Industrial Development Bank of India (IDBI) to different industries in Rajasthan during the last two years;

(b) the particulars of projects for which applications for loan from Rajasthan are pending with Industrial Development Bank of India; and

(c) if not, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI

ZULFIQUARULLAH): (a) During last 2 accounting years, viz., 1976-77 and 1977-78 (July-June), the Industrial Development Bank of India (IDBI) sanctioned total financial assistance of Rs. 25.19 crores and Rs. 27.92 crores respectively in respect of different industrial units located in Rajasthan.

(b) and (c). Applications for direct financial assistance from the following companies located in Rajasthan are pending with the IDBI:

(Rs. in Crores)

Name of the company	Assistance sought for @
1. Rajasthan Spinning and Weaving Mills Ltd.	2.15
2. Banshara Syntex Ltd.	1.15
3. Aditya Mills Ltd.	2.50
4. Jaipur Syntex Ltd.	3.29
5. Siddha Syntex Ltd.	3.57
6. Rajasthan Cement Ltd.	4.02
7. Vishal Chemicals (India) Ltd.	1.15
8. Rajasthan Udyog	0.07
9. Jaipur Spinning and Weaving Mills Ltd.	3.51
10. Satej Cotton Mills Ltd.	2.00

@ Including assistance sought for from other institutions.

Appointment of Director of Union Bank of India

6227. SHRI AJIT KUMAR MEHTA: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) is it a fact that Mr. Chabria who represents the officer staff in the Board of Union Bank of India is himself an executive and can an executive represent the officers in the Board of Directors and if not, how Shri Chabria managed to become the Director;

(b) is it a fact that the Bank's Management concealed the facts of Shri Chabria's being an executive from the Banking Department to get him a representation in the Board; and

(c) if so, what action Government propose to take against these bank officials?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) Appointments of officer employee Directors on the Boards of Directors of the various nationalised banks are made in terms of the provisions of the Nationalised Banks (Management & Miscellaneous Provisions) Scheme, 1970. Sub-clause (c) of clause 3 of the Scheme provides for the appointment of an officer employee Director from among employees of the nationalised banks who are not workmen, to be appointed by the Central Government after consultation with Reserve Bank. There is, thus, no bar to an executive of the bank being appointed on the Board of Directors.

(b) and (c). Do not arise.

Refining and Processing of Rapeseed into Vanaspati and other Edible Products

6228 SHRI M. V. CHANDRASHEKHARA MURTHY:

SHRI A. R. BADRINARAYAN:

SHRI P. M. SAYEED:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Canadian Oilseeds Crushing Industry has offered latest technology to Indian Vanaspati manufacturers for refining and processing of rapeseed into Vanaspati and other edible products;

(b) if so, whether the Union Ministry are hopeful that with the induction of this technology the refining losses in the Indian Industry will be considerably reduced and quality of edible oils substantially improved;

(c) whether any agreement has been reached; and

(d) if so, the details of the same?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) to (d). While the attention of Government has been drawn to a report to this effect which has appeared in a section of the Press recently, Government are not aware of any specific offer on this subject having been made for any agreement being reached by the Canadian Oilseed Industry with the Indian Vanaspati manufacturers. The refining losses with regard to the processing of Crude Rapeseed Oil are dependent on the quality of oil imported and so processed.

Excise on Petrol

6229. SHRI DURGA CHAND: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether there is any proposal under Government consideration to reduce excise on petrol for consumers;

(b) if so, what are the details thereof;

(c) if not, what are the reasons therefor;

(d) what is the increase in excise during the last five years;

(e) whether it is a fact that small consumers like motorcyclist and a scooter owner have been adversely affected by the excise;

(f) whether there is any proposal to introduce levy on petrol for such consumers;

(g) if so, the details thereof; and

(h) if not, in what way such consumers are proposed to be assisted?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI